e - Seva Kendra

(Tis Hazari Courts, Delhi)

Available Services:

- 1. Handling inquiries about case status, next date of hearing and other details.
- 2. Facilitate eFiling of petitions right from scanning of hardcopy petitions, appending eSignatures, uploading them into CIS and generation of filing number.
- 3. To assist in online purchase of eStamp papers/ePayments.
- 4. Publicize and assist in downloading the Mobile App of eCourts for Android and IOS.
- 5. Handling queries about Judges on leave.
- 6. Handling queries about location of the particular Court, its cause-list and whether the case is taken up for hearing or not.
- 7. Guide people on how to avail free legal services from District Legal Service Authority, High Court Legal Service Committee and Supreme Court Legal Service Committee.
- 8. Facilitate disposal of traffic challan in virtual Courts as also online compounding of traffic challans and other petty offences.
- 9. All other queries and assistance in respect of facilities which are digitally available under eCourt Project.
- 10. Explain method of arranging and holding a video conference court hearing.
- 11. Provide soft copy of judicial orders/judgments via email, WhatsApp or any other available mode.